

## Declaration of Assets and Liabilities

Year: 2020-2021

I, **Basudeo Krishna**, son of **Sri Chandreshwar Prasad**, aged **42** years, belonging to **Bihar Legislative Assembly Secretariat** service and persently working as **Private Secretary** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Prity Kumari	Dependant-1 Name Aarohe Kumari	Dependant-2 Name Anaya Kumari	Dependant-3 Etc. Name
(i)	Cash	10000/-	5000/-	Nil	Nil	Nil
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	<b>SBI</b> A/c-10839484937 Amount-Rs.25,000/- <b>Cor.Bank</b> , A/c-055000101005610 Amount-50,000/- <b>BOB(Joint)</b> A/c 48040100005242 Amount-200000/- (Housing Loan)	SBI A/c-20417472767 Amount-Rs.45,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policy Amount-7304/-/(QLY)	LIC Policy Amount-7010/-/(QLY)	SSY Deposit 4,000/- Per Month	SSY Deposit 4,000/- Per Month	
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01CE 9917 (Pulsar)				
(vi)	Jewellery (give details of weight and value)	Gold-10gm	Gold-100gm. Silver 100 gm.	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.



**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	1360 Sq. Ft. Beur, Patna	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 03.02.2021
(a)	(i) Loan from Banks	House Loan BOB, Kanti Factory Branch, Patna	<b>Rs.33 lakh</b>
	(ii) Loan from financial institutions	Nil	Nil
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil



	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	BAO PK 9012 M	Nil
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	Nil	Nil
	(iii) Sales Tax[Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature. Basudeo Krishna

Name of Employee : Basudeo Krishna

Designation : Private Secretary

Place : Patna.

Date: 02.08.2021

Department : Bihar Legislative Assembly Secretariat

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed format.